

(d) if not, the reasons for the short-fall and special measures taken or being taken to complete the backlog?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (b). Two statements are laid on the Table of the Lok Sabha. [Placed in Library. See No. LT-2472/81].

(c) No, Sir.

(d) A statement laid on the Table of the House. [Placed in Library. See No. LT-2472/81].

Valve Division of BHEL in Kerala

9243. SHRI A. A. RAHIM: Will the Minister of INDUSTRY be pleased to state:

(a) whether any decision has been taken to locate the proposed Valve Division of the B.H.E.L. at Thiruvila in Alleppy District (Kerala);

(b) if so, when the plant is expected to start production; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No, Sir.

(b) Does not arise.

(c) The project has not yet been approved by Government.

Outlay for Nagaland

9244. SHRI CHINGWANG KON-YAK: Will the Minister of PLANNING be pleased to state:

(a) the total Sixth Five Year Plan Outlay for the State of Nagaland;

(b) the part of the Outlay to be provided by the Union Government; and

(c) the different heads of development with respective outlays?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAIN DATTA TIWARI): (a) Rs. 210 crores.

(b) Rs. 209.5 crores.

Head of Development	(Rs. crores) Approved outlay
1. Agriculture & Allied Services	51.75
2. Cooperation	1.50
3. Power	15.25
4. Industry & Minerals	12.00
5. Transport & Communications	56.05
6. Education	11.65
7. Health	8.00
8. Water Supply	16.75
9. Housing & Urban Development	15.65
10. Other Social & Community Services	3.40
11. Economic & General Services	18.00
TOTAL	210.00

जयपुर उद्योग लिमिटेड में घाटा

9245. श्री नवल किशोर शर्मा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या जयपुर उद्योग लिमिटेड द सवाई माधोपुर सीमेंट फॅक्ट्री, सवाई माधोपुर, राजस्थान को 1968 से घाटा हो रहा है जब से झालोक उद्योग समूह को अंतरित किया गया था;

(ख) यदि हाँ, क्या कंपनी में कुप्रबंध धन के दुरुपयोग और फिजूल खर्च के कारण इस फॅक्ट्री के मजदूरों ने अक्टूबर, 1975 से 1976 तक हड़ताल की थी;

(ग) यदि हां, तो इस फँकट्री को पुनः खोलने के लिए स्टैट बैंक आफ इंडिया राज्य सरकार केन्द्रीय सरकार तथा भारतीय जीवन बीमा निगम द्वारा कितनी वित्तीय सहायता दी गई;

(घ) क्या यह भी सच है कि उस समय इस फँकट्री को, उस के तुलनपत्र के अनुसार 9 करोड़ रुपये का घाटा हुआ था जबकि इसके पुनः खुलने के बाद केवल एक वर्ष में इस फँकट्री को डेढ़ करोड़ रुपये तक का घाटा होता था, और

(ङ) यदि हां, तो इसके क्या कारण हैं, और उसका पूरा व्योरा क्या है ?

उद्योग मंत्रालय में रजिस्ट्रार मंत्री (श्री चरणजीत खानना : (क) जी, हां । कम्पनी को 1971-72 से हानियां उठानी पड़ी हैं ।

(ख) कम्पनी ने जानकारी दी है कि कारखाने के कर्मचारियों ने हड़ताल नहीं की थी । कारखाने को वित्तीय कमी सहित प्रत्येक कारणों से बन्द कर दिया गया था ।

(ग) 30-6-1980 को संघ सरकार/राज्य सरकार बैंकों और वित्तीय संस्थानों को जयपुर उद्योग लि० की कुल देयतायें 24.92 करोड़ रुपये थी ।

(घ) और (ङ) वर्ष 1975-76 के अन्त तक जयपुर उद्योग लि० की कुल संचित हानि 1,229.72 लाख रुपये थी । कम्पनी को वर्ष 1976-77 के दौरान 200 लाख रुपये से अधिक हानि हुई । इस हानि के उत्तरदायी कारण आवश्यक रखरखाव की कमी तथा नकद राशि की प्रतिकूल स्थिति थी ।

Modernisation of Police Force

9246. SHRI K. P. SINGH DEO: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 37 on the 18th February, 1981 regarding modernisation of police force and state;

(a) whether the views of the State Governments with regard to their needs have since been ascertained; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). All the State Governments have been requested to send to the Ministry of Home Affairs perspective plans of action for the ten years period 1980-90 under the Scheme for Modernisation of State Police Forces. The same has so far been received from Kerala, Manipur, Sikkim and Uttar Pradesh. The requirements of funds are of the order of Rs. 1713.00 lakhs for Kerala, Rs. 272.34 lakhs for Sikkim, Rs. 368.56 for Manipur and Rs. 2729.20 lakhs for Uttar Pradesh for modernising their State Police Forces. Perspective plans are awaited from other States.

Meeting of Eastern Zonal Council

9247. SHRI K. P. SINGH DEO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Eastern Zonal Council met recently;

(b) if so, the main recommendations or decision reached at this meeting;

(c) whether the Council discussed and decided about special measures to maintain law and order problem and also to give a positive boost to the economic upliftment of the Eastern States; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS